

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2748
(TO BE ANSWERED ON THE 20th March 2018)

**INCLUSION OF FOREIGN AIRLINES AND PILOTS IN REGIONAL
CONNECTIVITY SCHEME**

2748. SHRI PARIMAL NATHWANI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there are enough specialised aircrafts to carry out operations for Regional Connectivity Scheme (RCS) from the identified airports, if so, the details thereof;
- (b) whether pilots are being included to carry out training to implement the regional connectivity scheme for the present identified airports, if so, the details thereof; and
- (c) whether foreign airlines and pilot personnel would be included in the process for the regional connectivity scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a):It is a market driven scheme and operators bid for the route and airport combinations on the basis of their business plan. It is the operator, who has to decide on the type and make of aircraft depending on the routes selected / awarded.

(b):RCS (UDAN) does not entail any specialized training for RCS airports. It is normal operational matter dealt by respective Selected Airline Operator.

(c): As per eligibility criteria in the scheme, a valid air operator permit or equivalent permit issued by the competent civil aviation regulatory authority of any foreign country is eligible to submit the proposal under RCS (UDAN).

As per para 3.2.1.5 of the Scheme "DGCA may also examine, from time to time, permitting operations under the Scheme using foreign registered aircraft and may issue appropriate guidelines / directions in this regard."
